

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6741-JK (LD) of 2023

DATED:- 23 - 05 - 2023

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23.05.2023

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.6741 -JK(LD) of 2023 dated 23.05.2023

SNo.	Filing Year	Case Type	Title of the Case	OIC	Designation
1.	2020	OA	OA No. 1094/2020 titled Kuldeep Raj Vs UT and others	Ms. Heena Kouser	Block Development Officer, Manjakote
2.	2021	WP (C)	WP (C) No. 868/2021 titled Inderjeet Sharma Vs UT and ors.	Sh. Vishal Angural	Block Development Officer, Nowshera
3.	2018	CPSW	CPSW No. 547/2018 in SWP No. 712/2018 titled Sajad Hussain Vs Sheetal Nanda Secy. RDD and others	Mr. Sonia Parihar	Block Development Officer, Bounjwah
4.	2020	TA	TA No. 246/2020, 607/2022 in CCP (S) No. 278/2020 in WP (C) No.2011/2022 titled Tilak Raj & Ors. Vs UT and others	Sh. Ashok Singh	Assistant Commissioner Development, Ramban
5.	2022	CCP (S)	CCP (S) No. 308/2022 titled Tariq Ahmed Wani Vs Mandeep Kour and ors.	Sh. Sachin	Block Development Officer, Kastigarh
6.	2022	CCP (S)	CCP (S) No. 309/2022 titled Tariq Ahmed Wani Vs Mandeep Kour and ors.	Sh. Liyaqat Ali	Block Development Officer, Changa
7.	2022	CCP (S)	CCP (S) No. 310/2022 titled Tariq Ahmed Wani Vs Mandeep Kour and ors.	Sh. Sachin	Block Development Officer, Kastigarh
8.	2021	C.P.	C.P. No. 197/2021 in OA No. 566/2021 titled Narayan Singh Vs Kishore Singh Chib and others	Dr. Kavita Pandoh	Divisional Publicity Officer, Directorate of Rural Development Department



					Jammu
9.	2018	TA	TA No. 6931/2020 in SWP No. 1255/2018 titled Sunil Gupta Vs State of J&K & Ors.	Dr. Kavita Pandoh	Divisional Publicity Officer, Directorate of Rural Development Department Jammu
10.	2019	CPSWP	CPSWP No. 108/2019 Shamim Akhter Vs Sheetal Nanda and others	Mr. Mohd Irfan	Block Development Officer Budhal Old
11.	2014	OWP	OWP No. 297/2014 titled Ghulam Mohd Bumala Vs State of J&K & Others	Ms. Chahat Bharti	Block Development Officer (HQ), Office of the ACD Kishtwar
12.	2022	WP (C)	WP (C) No. 1622/2022 titled J.M.D. Traders Vs UT of J&K & others	Mr. Azhar Khan	Block Development Officer, Tikri
13.	2022	WP (C)	WP (C) No. 1868/2022 titled M/S SIDD Traders Vs UT and ors	Mr. Azhar Khan	Block Development Officer, Tikri
14.	2022	WP (C)	WP (C) No. 1628/2022 titled Vishal Cement Store Vs UT and others	Mr. Azhar Khan	Block Development Officer, Tikri
15.	2022	WP (C)	WP (C) No. 1869/2022 titled D.B.N. Traders Vs UT and ors	Mr. Azhar Khan	Block Development Officer, Tikri
16.	2022	WP (C)	WP (C) No. 1191/2022 titled M/S Sanjeev Singh Vs UT and others	Sh. Sourabh Sharma	Block Development Officer, Chanunta
17.	2022	WP (C)	WP (C) No. 1269/2022 titled Manu Cement Store Vs UT and others	Sh. Sourabh Sharma	Block Development Officer, Chanunta

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18.	2020	TA	TA No. 1636/2020 in SWP No. 3214/2019 titled Sanjeev Kumar & Ors. Vs State of J&K & others	Dr. Kavita Pandoh	Divisional Publicity Officer, Directorate of Rural Development Department Jammu
19.	2022	TA	TA No. 53/2022 titled Kalsooma Bano Vs State of J&K & others	Mr. Ravi Kumar	Block Development Officer, Dachhan
20.	2021	OA	OA No. 1909/2021 titled Javed Iqbal Vs UT of J&K & others	Mr. Anoop Kumar	Block Development Officer, Ghat
21.	2022	OA	OA No. 1759/2022 titled Mohinder Singh Vs UT of J&K & Others	Dr. Kavita Pandoh	Divisional Publicity Officer, Directorate of Rural Development Department Jammu
22.	2022	OA	OA No. 1609/2022 titled Banarasi Lal & ors. Vs UT of J&K & others	Ms. Rupinder Kour	Block Development Officer, Akhnoor
23.	2022	OA	OA No. 992/2022 titled Roopesh Kumar Sharma Vs UT of J&K & others	Dr. Kavita Pandoh	Divisional Publicity Officer, Directorate of Rural Development Department Jammu

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